

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. _____/2024
(@ Special Leave Petition (Criminal) No.6146/2024

GENDA RAM

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

O R D E R

1. Leave granted.

2. The case is covered by the decision of this Court in the case of 'Tarsem Lal vs. Directorate of Enforcement Jalandhar Zonal Office', 2024 SCC Online SC 971. Hence, the interim order dated 8th May, 2024 is made absolute on the same terms and conditions. We may also add that the Special Court may direct the appellant to furnish bonds for appearance in accordance with Section 88 of the Code of Criminal Procedure, 1973 (Section 91 of the Bhartiya Nagarik Suraksha Sanhita).

3. The appeal is accordingly allowed.

4. Pending application(s), if any, shall stand disposed of.

.....J.
(ABHAY S.OKA)

.....J.
(AUGUSTINE GEORGE MASIH)

New Delhi;
July 29, 2024.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No). 6146/2024

(Arising out of impugned final judgment and order dated 12-04-2024 in ABA No. 7821/2023 passed by the High Court Of Jharkhand At Ranchi)

GENDA RAM

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 107397/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-07-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Siddharth Aggarwal, Sr. Adv.
Ms. Aswathi M.K., AOR
Mr. Akhand Pratap Singh, Adv.
Mr. Harsh, Adv.
Mrs. Samriddhi Dobhal, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Aditya Shankar Dixit, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

The appeal is allowed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)

[Signed order is placed on the file]